



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

**OA No. 060/1044/2019
MA No. 060/201/2020**

Chandigarh, this the 3rd day of February, 2020

HON'BLE MR.SANJEEV KAUSHIK, MEMBER (J)

Suneh Lata aged about 23 years D/o Tej Kumar, resident of VPO, Manakpur, Tehsil Nangal, District Ropar-140 125.

.....Applicant

BY ADVOCATE: **Sh. Simranjeet Singh Sarwara**

VERSUS

1. Union of India, Ministry of Communication, Department of Posts through Secretary, Department of Posts, Dak Bhawan, New Delhi-110 016.
2. Senior Superintendent of Post Offices, Ropar, Punjab-140 001.
3. Assistant Superintendent of Post Offices, Ropar Sub Division, Ropar, Punjab-140 001.

.....Respondents

BY ADVOCATE: **Sh. Sanjay Goyal**

ORDER (ORAL)

MR. SANJEEV KAUSHIK, MEMBER(J):-

1. MA No. 060/201/2020 is allowed. Short reply annexed therewith is taken on record.



2. Learned counsel for the respondents submits that this OA has been rendered infructuous as the respondents themselves withdrew the order of termination dated 09.09.2019 which was impugned in the present OA.

3. Learned counsel representing the applicant does not controvert the factual accuracy of the statement made by the learned counsel for the respondents.

4. In view of the above, the present OA is dismissed, as rendered infructuous.

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 03.02.2020
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